RAJYA SABHA

Tuesday, the 23rd April, 1981 [the 3rd Vaisakha, 1903 (S'xka)

The House met at eleven of the clock, Mir. Chairman in the Chair.

«»3AL ANSWERS TO QUESTIONS

*61. [The questioner (Shri Pyarelal Khandelwal) was absent. For answer vide col. 33-34.. infra]

Attacks o_n £>rl students by anti-social elements during Holi

*62. SHRI R. R. MORARKA:! SHRI ARVIND GANESH KULKARNI:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government's attention has been drawn to the editorial published in the 'Indian Express' dated March 30, 1981, under the caption "Shameful incidents";
- (b) whether it is a fact that on March 19 1981, about 200 youngmen armed with iron rods and chains raided St. Stephen's and Hindu Colleges, molested girl students, dragged them out of their classes and tore their clothes;
- (c) if so, what are the details of the incidents and what action Government have taken to apprehend the miscreants; and
- (d) what protective measure_s Government have taken to safeguard the honour and security of the girl students in Delhi campus?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA); (a) Yes, Sir.

(b) and (c) Information gathered from the University Authorities indicates that about 50—60 youngmen, presumably students from other colleges had entered the premises of St.

†The question was actually asked on the floor of the House by Shri R. R. Morarka.

- Stephens College. They brok₃ some windowpanes and one girl student
- I complained to the Principal that she has been molested by some rowdies. A group of youngmen had entered the Hindu College premises, but there has been no report of molestation in that college. No report about these incidents had been lodged with the Delhi Police.
 - (d) Patrolling in the area has been intensified. Joint patrolling along with the University Authorities and patrolling by plain clothes police personnel have also been introduced.

SHRI R, R. MORARKA; Sir, is it not a fact that the police posted outside the Hindu College did not act at all and that when the principal of the Hindu College telephoned the police for assistance, the police did not respond, and when they responded they arrived too late?

SHRI YOGENDRA MAKWANA: i Sir, it is not a fact, because first of all the police was in the campus. The police, without the permission of the University authorities, cannot enter. So, the police took the necessary steps and they had obtained the permission of the authorities, and the authorities stated, "You remain in the campus and guard the campus." So, the police was pushed in the campus and they were guarding. Sir, the hon. Member said that a telephone cad was made. In the Hindu College they made a telephone call but they were not able to hear it on telephone cither side, and the police officr who was on duty says that in other cases when he received the telephone immediately help was extended and necessary steps were taken but this telephone call was not received by the police officers.

SHRI R. R. MORARKA; When two hundred-odd people fully armed with iron bars and lathis were marching i towards the college, the police, as the hon. Minister says, was there. Then why did they not prevent the crowd whose intentions were *mala fide?*

SHRI YOGENDRA MAKWANA; It was not a crowd; they were the students of other colleges. They came there and the lathiswhich it is claimed, were with them—they look from the University campus and the iron rods were of the mosquito r.ets which were with the cots of the Hindu College hostel.

SHRI ARVIND GANESH KULKARNI: Sir, the information which he is giving-and which we have read from the press-is particularly from the press which is having the good wishes of the Government, the Hindustan Times, which says. "Girls protest on Holi hooliganism". It is stated here. Two hundred students, iron rods, etc. is a very small matter. It is stated in" the Indian Express and other papers that excepting rape, everything else was done. From the way, the hon. Minister of Home Affairs is replying he is keeping it very cool and at a low key. The law and order problem, particularly for the

MR. CHAIRMAN; Mr. Kulkarni...

SHRI ARVIND GANESH KULKARNI: Yes, Sir.

MR. CHAIRMAN: It may be your opinion. He has got his own information.

SHRI 'ARVTND GANESH KULKARNI: Should I not ask?

MR. CHAIRMAN; I know, but you are giving advice.

SHRI ARVTND "GANESH KULKARNI: T am not giving him advice: I am not competent to. That you can give.

MR. CHAIRMAN: I do not presume to advise anybody in this House.

SHRI ARVIND GANESH KULKARNI: I am here competent only to ask questions. Here I am a Member of this House to ask questions, and I am asking the questions. Sir, I want to know from the hon. Home Minister, if this is the law and order situation particularly in Delhi as stated in the leading article of the Indian Express, what will be the law and order

situation in the country? In this connection, I want to know, in view of what has been deposed by the lady students is it not necessary to take some stringent action, particularly to protect the girl students and ladies travelling in buses or in the campus? Such anticipatory action should have been taken. I would request" the Home Minister to assure this House that such incidents will not recur.

to Questions

SHRI YOGENDRA MAKWANA: Sir, I can assure the hon. Member of this House that the Government has taken the necessary steps to protect the dignity...

SHRI ARVIND GANESH KULKARNI: What steps?

SHRI YOGENDRA MAKWANA: I will describe them. These are the steps taken: -

- (1) Intensive foot and mobile patrolling, including armed with walkietalkie sets and wireless- fitted motor cycle patrols. The patrolling is being personally supervised by senior officers.
- (2) Action under the normal preventive section of Cr. P. C. e gainst bad characters and criminals.
- Checking by surprise vehicles to detect those involved in commission of crimes.
- (4) Continued drives by the spe cial squads of the districts to detect snatchers. eve-teasers and other bad characters by developing telligence.
- C5) Meetings with residents of the locality by Deputy Commissioners/ Assistant. Commissioners of Police 1 to explain the measures taken by the police and obtain their suggestions.
- (6) Meetings with representatives of womens' colleges to curb the crime of eve-teasing and also setting up of vigilance squads to chek eve-teasing, etc.

- (7) Deployment of police personnel in girls' schools and colleges, bus stops and cinema houses
- (8) A survey has been done of areas with, without or inadequate lighting arrangements which help the (Interruptions)

SHRI SYED SHAHABUDDIN: What is its relevance to this? (Interruptions)

MR. CHAIRMAN: How long is this list of instructions?

SHRI YOGENDRA MAKWANA: They wanted to know what steps have been taken by the Government.

MR. CHAIRMAN: How long is it? (Interruptions)

SHRI YOGENDRA MAKWANA: Sir, the hon. Member wants to know about the major steps taken by the Government. Now I am describing the measures taken by the Government.

SHRI SADASHIV BAGAITKAR: It may be placed on the Table of the House. (Interruptions)

SHRT ARVIND GANESH KULKARNI: My question was, what steps are you taking particularly against the students in schools and colleges, those pampered by their parents and ...?(Interruptions)

SHRI YOGENDRA MAKWANA: If the hon. Members want it. I can lay it on the Table. But, at the same time. I woulcT like to say that there is a considerable decline in the crime situation in Delhi. (Interruptions) I am not going to yield to this shouting. The facts are quite different from what he has stated. The crimes have declined. In 1978, the number of crimes committed was 67, in 1979 it was 76, in 1980 it was 44 and for 1981, January and February, it is only 10. The number of cases of molestation is 84 in 1978, 120 in 1979, only 65 in 1980, and five during these last two months. So, this shows that there is a decline in the crime situation. Sir, this Government is quite competent to deal with the situation and we have taken all necessary steps.

थी जे ० के ० जैन : सभापति महोदय में मंत्री जी से यह जानना चाहता है कि जिन लोगों ने होली के मौके पर इन कालेजेज में घस कर हड़दंग मचाने की कोणिश की, यह बहुत बड़ी साजिश की गयी थी, जिसमें यह लोग नाकामयाब हए, क्या मंत्री जी इस सदन को आख्वासन देंगे कि उन्होंने इसकी जांच कराने की कोशिश की और जो लोग पकड़े गये उनकी बैकग्राउन्ड क्या है ? क्या वह इस तरह की हड़दंग दिल्ली में और दिल्ली के बाहर मचाते रहे हैं?

श्री योगेन्द्र मकवाणा : हम ने पुलिस को इस बारे में इन्सट्रशन्स दिये हैं कि जिन लोगों ने यहां दंगा किया उनकी खे करें। पुलिस उसके बारे में इ-वेस्टीगेशन कर रही है, लेकिन कि कालेज के प्रिसिपल ने ऐसा कहा है 🖹 ऐसा कुछ हम्रा नहीं । उन्होंने कहा -The Principal of the Hindu College stated that the Press reports which appeared in a large section of the press to the effect that girl students were molested and insulted in the Hindu College in the name of Holi revelry are false and baseless.

श्रीमती मनोरमा पाण्डेय: यह घटना मार्च 19 की है । मैं इतना ही मंद्र जी से जानना चाहती थीं कि जो मिस-क्रिएन्टस थे उनमें से किसी को भी पकड़ा गया है अभी तक या नहीं।

श्री योगेन्द्र मकवाणा : मैंने पहले ही बताया कि बाहर के कालेज के स्ट्डेन्ट्स थे। वह कालेज में स्ट्डेंग्ट्स के साथ भिक्स हो गये । उसके बाद हमें इत्तला मिली। अभी पुलिस इनवेस्टीगेट कर रही है। फिर भी वहां के प्रिसिपल का कहना है ि कोई ऐसी जरूरत नहीं है (व्यवधा) मैं पढ़ कर बता सकता हूं। सेंट स्टीफेंस

कालेंज के जिसिपल में कहा कि सीशाइटी का क्युर है, सोसाइटी को नुधारने की जबरा है, पुलिस का कुसूर नहीं है। धात तक पुलिस को उन लोगों ने कम्प्लेन्ट नहीं दो । फिर भी हमने पुलिस को इंस्ट्रनणन दिथं हैं कि ग्रयनी तरफ से कि पूरी पूरी जांच की जाब ग्रीर जो लोग रेस्पांसिवल हैं उन को पश्चम चाहिए ।

श्री नागेश्वर प्रसाद साही: यह होम गिनिस्टर साहब क्या कहते हैं ? उन्हें स्ट्डेन्ट्स कहना ठीक है। लोहे के राड लेकर जो लोग गंधे हैं वह स्टू**डे**स्ट्य कहे जयं या गुंडे कहे जायेंगे . .

श्री समापति : यह तो झिगड़ा . . .

श्री नागेश्वर प्रसान शाही : यह झगड़। नहीं है। होती पर कोई लोहे के राड ले कर नहीं जाता है। लोहे के राड लेकर जाने वाले गुंडे होते हैं । उनके साथ पुलिस ने सस्तों से व्यवहार नहीं किया। इसका क्या जवाव है।

श्री योगेन्द्र मसवाणाः देखिये, इस मामले में मुझे डिटेल में कहना पड़ेगा । कालेज दो तरह के हैं, लेडीज कालेज ग्रीर मिस्सड कालेज । लेडीज कालेज में की शास में और अगल बगल पुलिस रखी गयी जो मिनसड कालेज हैं वहां कैम्पत में पुलिस रक्षो गयो यो, गेट पर भी पुलिस थी। जो जाते थे उन को स्कीन भी करने होंगे। जी स्ट्डेन्ट्स ये उनको जाने देते थे, कालेज में स्टूडेन्टन जा सकते हैं। वहां जाते समय वह राड लेकर नहीं गये, लाठियां लेकर नहीं गये, सरिये लेकर भी नहीं गये थे। जैसा मैंने रहले कहा कैंग्यस में से ही उन लोगों ने जो मास्किटोनेट के लिए चारपाई पर लगे होते हैं वही सरियं ले रखे थे।

भी संयत शहा**ब्हा**न : जनाव वजीर ने फरमाया है कि दिल्ली में काइम्स

के बारे में सिच्छणन में बेहतरी पैदा हुई है। मैं उन से पूछना चाहता हं कि चन्द दिनों पहले वसन्त बिहार में विन-वहाडे एक लड़की की बैड़ज्जती की गयी, इसका उनको इस्म है या नहीं है ? में जासना चाहता हूं कि 16 मार्च को योखला से रशीदा नाम की लड़की जो गायब हुई, आज तक दिल्ली की पुलिस उसका पता चलाने में नाकामयाब रही है। उस नाकामयावी के दारे में क्या भाप के पास इसिना है ?

श्री योगेन्द्र मश्रदाणाः इस द्वेष्चन से इसका कोई ताल्लुक नहीं है ।

MR. CHAIRMAN: It does not arise out of the main question.

SHRI SYED SHAHABUDDIN: It does arise, Sir. He said there is general improvement in the law and order situation. That is why I am asking.

MR. CHAIRMAN: Then you can ask about the whole of India it means. No. We take up next question No. 63.

SHRI JAHARLAL BANERJEE: Sir, I have been trying to catch your eye. You never look to this side.

MR. CHAIRMAN: Next question.

Anti-reservation agitation in Gujarat

*63. SHRI MURLIDHAR CHANDRAKANT BHANDARE:f

SHRIN.K.P.SALVE:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether any settlement has been reached on the issues involved in the antireservation agitations in (Sujarat;
- (b) if so, what are the details in this regard;

-fThe question was actually asked on the floor of the House by Shri Murlidtat'i Chandrakant Bhandare.